

in Notification No. G.S.R. 1692 in Gazette of India dated the 11th November, 1967.

(iv) The Customs and Central Excise Duties Export Drawback (General) Fifty-seventh Amendment Rules, 1967, published in Notification No. G.S.R. 1693 in Gazette of India dated the 11th November, 1967.

(v) G.S.R. 1696 published in Gazette of India dated the 11th November, 1967, making certain amendment to Notification No. G.S.R. 1406 dated the 16th September, 1967. [Placed in Library, see No. LT-1683/67].

(5) A copy of Notification No. G.S.R. 1694 published in Gazette of India dated the 11th November, 1967, containing corrigendum to G.S.R. 575 dated the 28th May, 1960, under section 159 of the Customs Act, 1962. [Placed in Library, see No. LT-1684/67].

REVIEW OF THE FOOD AND
SCARCITY SITUATION IN
INDIA

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
CO-OPERATION (SHRI ANNASAHIB
SHINDE) : I beg to lay on the Table a
copy of the Review of the Food and Scar-
city Situation in India (November, 1967).
[Placed in Library, see No. LT-1685/67].

SHRI S. M. BANERJEE (Kanpur) :
This should be circulated to us as it will
help as during the food debate.

THE MINISTER FOOD AND AGRICULTURE (SHRI JAGJIVAN RAM) :
It is for that purpose.

12.42 Hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary of Rajya Sabha :—

'I am directed to inform the Lok
Sabha that the Rajya Sabha, at its
sitting held on the 21st November, 1967,
has passed the enclosed motion refer-

ing the Monopolies and Restrictive
Trade Practices Bill, 1967, to a Joint
Committee of the Houses and to re-
quest that the concurrence of the Lok
Sabha in the said motion and the
names of the Members of the Lok
Sabha to be appointed to the said
Joint Committee may be communicated
to this House.

MOTION

"That the Bill to provide that
the operation of the economic system
does not result in the concentration
of economic power to the common
detriment, for the control of monopolies,
for the prohibition of monopolistic
and restrictive trade practices and
for matters connected therewith or
incidental thereto be referred to a Joint
Committee of the Houses consisting
of 45 members; 15 members from this
House, namely :—

1. Shrimati Violet Alva
2. Shri K. V. Raghunatha Reddy
3. Shri M. M. Dharia
4. Shri Babubhai M. Chinai
5. Shri Arjun Arora
6. Shri Awadheshwar Prasad Sinha
7. Shri Chandra Shekhar
8. Shri R. K. Bhuwalka
9. Dr. Anup Singh
10. Shri Gulam Nabi Untoo
11. Shri Niranjana Varma
12. Shri Mulka Govinda Reddy
13. Shri Dahyabhai V. Patel
14. Shri K. Damodaran
15. Shri B. N. Mandal.

and 30 members from the Lok Sabha :

that in order to constitute a meet-
ing of the Joint Committee the quorum
shall be one-third of the total number
of members of the Joint Committee;

that in other respects, the Rules
of Procedure of this House relating
to Select Committees shall apply with
such variations and modifications as
the Chairman may make;

that the Committee shall make a
report to this House by the last day of
the first week of the next session;
and

that this House recommends to
the Lok Sabha that the Lok Sabha do

[Secretary]

join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee."

12.43 hrs.

JOINT COMMITTEE ON
OFFICES OF PROFIT
FIRST REPORT

श्री जगन्नाथ राव जोशी (भोपाल) :
अध्यक्ष महोदय, मैं लाभ के पदों संबंधी संयुक्त
प्रवर समिति का पहला प्रतिवेदन सभा
घटल पर रखता हूँ।

STATEMENT BY DEPUTY PRIME
MINISTER AND MINISTER
OF FINANCE ON HIS
RECENT VISITS ABROAD

THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE (SHRI
MORARJI DESAI) : The statement I
have to make is a long one. May I lay
it on the Table?

MR. SPEAKER : Yes.

SHRI MORARJI DESAI : I beg to
lay on the Table a statement on my recent
visits abroad. [Placed in Library See
No. LT-1686/67].

SHRI HEM BARUA (Mangaldai) :
Will it be circulated to us ?

SHRI MORARJI DESAI : I think so.
The office will.

43-1/2 hrs.

MOTION OF NO-CONFIDENCE
IN THE COUNCIL OF
MINISTERS—*contd.*

MR. SPEAKER : Further consideration
of the following Motion moved by Shri
Madhu Limaye on 22nd November 1967
namely :—

"That this House expresses its
want of confidence in the Council
of Ministers".

Before we begin, I would like to say this.
We have taken the whole of yesterday and
today also we will devote the whole day
to this. Tomorrow is a non-official day
and we do not have much time. So I

think the Prime Minister may reply tomo-
row immediately after Question Hour.
Then Shri Madhu Limaye may have to
reply. Meanwhile the Deputy Prime Mi-
nister, the Home Minister and the Plann-
ing Minister will also say a few words.

SHRI SURENDRANATH DWIVEDY
(Kendrapara) : All these three today ?

MR. SPEAKER : Time is allotted to
each party; it is not as though other par-
ties' time is going to be taken by the Minis-
ters. It is not as though the Opposition's
time is being taken for that purpose. If
one Opposition leader takes one hour,
naturally the time for the others will be
less. Time is allotted for each party.
The Swatantra Party took only 20 minutes
yesterday. That means some other mem-
ber may speak from that party. Each party
has got its own time; nobody is encroach-
ing on others' time.

SHRI VASUDEVAN NAIR (Peermade) :
Bengal Members should be called.

MR. SPEAKER : All Members are the
same for me. If the parties concerned
want Bengal Members to speak, they may
request their Bengal Members to speak.
But I cannot say only Bengal Members
must speak. It is a general motion of no-
confidence, a one-sentence motion.

SHRI HEM BARUA (Mangaldai) :
Assam Members should also be called.

MR. SPEAKER : Now I call upon
Shri Hanumanthaiya to continue. How
long will he take ?

SHRI HANUMANTHAIYA (Banga-
lore) : Whatever you give me, I will take.

MR. SPEAKER : No question of giving.
After all, he is the Deputy Leader of the
Congress Party and a senior Member.
Naturally I do not want to ring the bell.

SHRI NATH PAI (Rajapur) : How
many years of membership does it require
to be a senior Member ?

MR. SPEAKER : He has been here for
three terms.

SHRI NATH PAI : Two.

MR. SPEAKER : Two terms make a
member senior.